केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION

सत्यमेव जयते

के वि वि आयोग
CERC

Harpreet Singh Pruthi
Secretary

No. L-1/250/2019/CERC **Date: 14.01.2026**

ADDENDUM

Subject: Addendum to Office Order dated 30.07.2025 regarding constitution of Committee for recommending Extension of Time in SCOD for the specific projects under Regulations 13(2)(h) of CERC (Sharing on Inter-State Transmission Charges and Losses) Regulations, 2020.

In continuation of the above-referred Office Order, the following addition(s) are hereby made:

2. Following Para shall be added after Step 3 under Paragraph 3:

> ***"Explanation of Step 2 and 3:*** *The Committee shall give its recommendation in the form of a Report to the Commission, along with a copy of the Report to the Applicant REGS or ESS. Thereafter, the concerned Applicant shall approach the Commission through a Miscellaneous Petition along with the report of the Committee and the relevant documents in support of their claim. The Commission, after hearing, shall pass the necessary Order."*

3. Since the Committee has already given its recommendations in a number of matters in terms of Office Order dated 30.07.2025, the Committee is requested to share the report of the Committee with the Applicant REGS or ESS in such matters to enable them to file a Petition.

This has the approval of the Commission.

(Harpreet Singh Pruthi)
Secretary

सातवीं मंजिल, टावर –बी, वर्ल्ड ट्रेड सेंटर, नौरोजी नगर, नई दिल्ली – 110 029
7th Floor, Tower-B, World Trade Center, Nauroji Nagar, New Delhi-110029
Tele (O).: 91-11-20904359, Fax: 91-11-20904365, E-mail: secy@cercind.gov.in